

### Guidelines for Quality Control of Liquor

6475. SHRI LAKSHMAN MALLICK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government are having any quality control on Indian made foreign liquor and country made liquor;

(b) if so, the details thereof;

(c) whether there are some guidelines for prescribing the quality control; and

(d) if so, the names of the manufacturers who manufacture Indian made foreign liquor and country made liquor with ISI specifications ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). Quality control of Indian Made Foreign Liquor and Country Liquor is exercised by State Governments. In respect of units licensed with the Indian Standards Institution (ISI), quality control is also exercised by ISI. ISI have published specifications for Rum, Whiskies, Table Wines, Brandies, Vodka, Gin, Today, Country Spirit and Beer. Statement containing a list of units licensed with ISI is attached.

#### Statement

##### *List of manufacturers having ISI certification mark*

##### IS : 3811—1976, Rum (First Revision)

1. Amrut Distilleries Pvt. Ltd., Bangalore.
2. Khoday Distilleries Pvt. Ltd., Bangalore.
3. Khoday RCA Industries, Bangalore.
4. The Mysore Sugar Co. Ltd., Bangalore.
5. Pampar Distilleries Ltd., Bellary.
6. The Simehaoli Industries Pvt. Ltd., Ghaziabad.
7. Tilaknagar Distilleries and Industries Ltd., Bombay.
8. Yezdi Distilleries, Mysore.

##### IS : 3865—1978, Beer (First Revision)

1. Arlem Breweries Ltd., Goa.

2. Khoday Brewing and Distilling, Bangalore.

3. Skol Breweries Ltd., Bombay.

##### IS : 4100-1967, Gin

1. Khoday RCA Industries, Bangalore.
2. The Mysore Sugar Co. Ltd., Bangalore.
3. Tilaknagar Distilleries and Industries Ltd., Bombay.
4. Yezdi Distilleries, Mysore.

##### IS : 4449—1980, Whiskies (Second Revision)

1. Khoday Distilleries Pvt. Ltd., Bangalore.
2. Khoday RCA Industries, Bangalore.
3. The Mysore Sugar Co. Ltd., Bangalore.
4. Pampar Distilleries Ltd., Bellary.
5. The Simbhaoli Industries Pvt. Limited Ghaziabad.
6. Tilaknagar Distilleries and Industries Ltd., Bombay.
7. Yezdi Distilleries, Mysore.

##### IS : 4450—1978, Brandies (First Revision)

1. Khoday Distilleries Pvt. Ltd., Bangalore.
2. Khoday RCA Industries, Bangalore.
3. The Mysore Sugar Co. Ltd., Bangalore.
4. Pampar Distilleries Ltd., Bellary.
5. Tilaknagar Distilleries and Industries Ltd., Bombay.
6. Yezdi Distilleries, Mysore.

##### IS : 5287—1978, Country Spirit (Distilled) (First Revision)

1. Pampar Distilleries Ltd., Bellary.

#### Expenditure on air and Water Pollution Control Equipment by Maharashtra Gas Cracker Complex

6476. SHRI SANAT KUMAR MANDAL : Will the Minister of PETROLEUM be pleased to state the anticipated expenditure on air and water pollution control equipment by the Maharashtra Gas Cracker Complex during the Seventh Plan period ?

THE MINISTER OF STATE OF THE  
MINISTRY OF PETROLEUM (SHRI  
NAWAL KISHORE SHARMA) : The

anticipated expenditure to be incurred on air and water pollution control equipment by the Maharashtra Gas Cracker Complex during the 7th Plan period would be around Rs. 18.79 crores.

#### Review of Industrial Situation

6477. SHRI MURLIDHAR MANE : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether a review of the industrial situation has been made recently; and

(b) if not, the steps proposed by Government ensure higher production ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Industrial situation in the country is under constant review by the Government. The Government have been taking several steps to stimulate industrial production through appropriate changes in Industrial, Licensing and Import Policies, as well as through Monetary and Fiscal measures and improvement in infrastructure.

#### Import of Technology for two Wheelers

6478. SHRI RAM SAMUJHAWAN : SHRI MANVENDRA SINGH :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have decided to raise the ceiling for import of technology for manufacture of motorised 2-wheelers from 100 cc to 150 cc;

(b) if so, the names of foreign collaborations for manufacture of 2-wheeler vehicles upto 100 cc engine capacity since approved and their Indian collaborators; and

(c) the particulars of new models being introduced in the Indian market in the 50 cc moped range or 100 cc motor-cycles and scooter range ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) and (c). The required information is given in the attached statement.